

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-104
IB-149(ND)/2020

IN THE MATTER OF:

Gagan Randev

....APPLICANT

Vs.

Ramprastha Realty Pvt. Ltd.

....RESPONDENT

SECTION

U/s 7 IBC code 2016

Order delivered on 13.01.2020

CORAM:

SHRI. CH. MOHD. SHARIEF TARIQ

HON'BLE MEMBER (JUDICIAL)

PRESENT:

For the Applicant : Mr. John Thomas Advocate

For the Respondent :

For the Intervener :

ORDER

Counsel for the applicant is present and prayed for time to amend the cause title of the petition for giving correct name of the CD.

Put up on 13.02.2020.


(CH. MOHD. SHARIEF TARIQ)
MEMBER (J)